

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).240/2020

PANNALAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 06-03-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mrs. S. Usha Reddy, AOR
Mr. Karri Venkata Reddy, Adv.

For Respondent(s) Mr. Ajay Vikram Singh, AOR
Mr. Abhishek Kr Singh, Adv.
Mr. Y.P. Singh, Adv.
Ms. Priyanka Singh, Adv.
Mr. Chandra Shekhar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Prayer for bail is rejected.

(SANJAY KUMAR-I)
AR-CUM-PS

(PARVEEN KUMARI PASRICHA)
COURT MASTER